

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).35884/2009

U.P.JAL NIGAM & ANR.

Petitioner(s)

VERSUS

L.I.C.EMP.COOP.HNG.SOCIETY LTD.& ANR.

Respondent(s)

Date: 27/07/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Pradeep Misra,Adv.

For Respondent(s)

Mr. K.K. Mohan,Adv.

UPON hearing counsel the Court made the following
O R D E R

Outcome of dasti service to be filed before
31.8.2010.

Registry has to disclose in the office report the
date of issuance of dasti notice.

(S.G. SHAH)
Registrar

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